

parties, legislators, legal luminaries, representatives of NGOs, eminent persons, civil servants (serving and retired), students etc. and views have been, gathered. The details of these consultations have been put on the website of the Ministry of Law and Justice i.e. www.lawmin.nic.in. On the basis of the inputs received in these consultations, discussion with all political parties is contemplated.

Target of wind and solar energy

*535. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has failed to achieve the target of wind and solar energy which is green and clean energy;

(b) the details of bottlenecks in this regard; and

(c) whether the investors are not interested or the State Governments are not taking interest or the Ministry is not taking appropriate steps to promote wind and solar energy?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) No, Sir. Against a target of 2400 MW set for the year 2011-12, a wind power capacity of 3196 MW was installed. For the 11th Plan as a whole, a capacity of 10260 MW was installed against a target of 9000 MW. For solar energy, the Government launched the Jawaharlal Nehru National Solar Mission in January, 2010 with a target of 20,000 MW of grid-connected solar power by 2022 distributed over 3 Phases (Phase I upto 2013, Phase II upto 2017 and Phase III upto 2022). For Phase I, a target of 1100 MW was set upto 2013, and a capacity of 979 MW has already been installed in the country.

(b) No major bottlenecks have come to the notice of the Ministry.

(c) No, Sir. The Ministry and State Governments all are taking appropriate steps for promotion of wind and solar energy and investors have shown considerable interest in these sectors.

Ken-Betwa link project

*536. SHRI RAJIV PRATAP RUDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Ken-Betwa Link Project has commenced;